

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.74/(GOA)/2013
C.A. No. 321/2013

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: Mr. Christian McFarlane
V/s.
M/s. Gaffino Resorts & Motels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Ms. Mona Malvade	(Advocate for the petitioner)	

Mr Kkshiti Shah
(Adv for
Respondent)

by consent Adjournment given to 6/12/2017.


Kkshiti Shah
12/10/17

ORDER

CA No. 321/2013 In T.C.P. No. 74/397-398/CLB/MB/MAH/2013

1. The Learned Representatives of both the sides are present..
2. By consent adjourned to **06.12.2017**.

SD/-

Bhaskara Pantula Mohan
Member (Judicial)
12.10.2017

SD/-

M.K. Shrawat
Member (Judicial)